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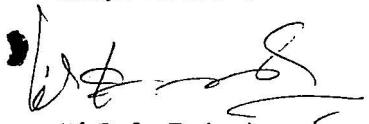
MA-842/2005  
CP-402/2004  
OA-404/2002

Present: **Shri B.S. Majee**, learned proxy counsel for Mrs. Meenu Mainee,  
For applicant in MA

MA-842/2005 has been filed on behalf of respondents in CP-442/2004 in  
OA-4/2002 seeking correction in the name of respondents' counsel as Mrs.  
Meenu Mainee instead of Shri D.S. Mahendru in order dated 18.2.2005 whereby  
the contempt proceedings were dropped.

MA-842/2005 is allowed and it is directed that the name of the  
respondents' counsel be corrected as Mrs. Meenu Mainee instead of Shri D.S.

Mahendru. The necessary corrigendum be issued.



(K.B.S. Rajan)  
Member (J)



(V.K. Majotra)  
Vice Chairman (A)

CC.